

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-134-2020

IN

PIL WRIT PETITION NO.7 OF 2020

People for Animals, Goa

...Applicant.

Versus

Principal Chief Conservator of Forests And
Ors.

.... Respondents.

Ms. Anamika Gode, Advocate for the Applicant.

Mr. Devidas J. Pangam, Advocate General with Mr. Prashil Arolkar,
Additional Government Advocate for the Respondents No.1 to 3.

Mr. A. D. Bhohe, Advocate for the Respondent No.5.

Coram : M. S. SONAK &
M. S. JAWALKAR, JJ

Date: 22nd September 2020

P.C.

Ms. Gode, learned Counsel for the applicant submits that copies of this civil application will be served upon all the respondents within a period of one week from today. In case the respondents wish to file any response, they may do so by 09.10.2020.

2. Stand over to 13.10.2020.

M. S. JAWALKAR, J.

M. S. SONAK, J.